

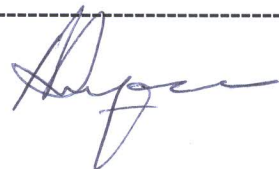
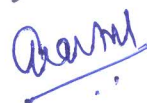
23

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

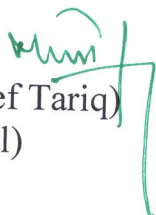
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/81/2016
NAME OF THE PETITIONER(S) : R. PREETHA
NAME OF THE RESPONDENT(S) : M/S STYLUS POLYSTORES PRIVATE LIMITED &
3 OTHERS
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	ABRAHAM MARKOS	Advocate for Respondents -	
2.	ANANT MERATHIN	Counsel for Petitioner	

ORDER

Counsels representing both the parties are present. For continuation of the *final* arguments the matter is adjourned at the request of both the sides. Time extended.
Put up on 09.01.2017 at 10.30 A.M.


(Ch Mohd Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)